

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ORDER SHEET

O.A / ~~MA~~ / RA / CP NO. 364 OF 2005

Applicant/s J. P. Singh Respds. UOI & Ors.

Advocate for Applicant/s Sri Rakesh Verma Advocate for Respondent/s Sri Anil Kumar

Notes of the Registry	Orders of the Tribunal	Sheet No. 12
	<u>28.11.08</u> Hon' Mr. Justice A. K. Yog, J.M. Hon' Mr. Shailendra Pandey, A.M. At the outset Sri Anil Kumar learned counsel for the respondents informs that this OA has been rendered infructuous. Sri R. Verma learned counsel for the applicant does not dispute the aforesaid statement. Accordingly OA has is dismissed as having become infructuous. No costs. (Shailendra Pandey) Member-A (Justice A. K. Yog) Member-J MS/	

Contd. On Sheet No. _____